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Title: Discussion on the Tyre Corporation of India Limited (Disinvestment of Ownership) Bill, 2007 (Duscussed and concluded).

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): Madam, I beg to move :

"That the Bill to provide for disinvestment of Government's equity in the Tyre Corporation of India Limited and for matters connected therewith or incidental thereto, be taken into consideration."

Madam, this Bill has been recommended by the Cabinet and after it came from BIFR and there are three amendments which have been made by the Standing Committee and all the three amendments have been accepted by the Government. So, there should not be any problem for anybody to accept it. I recommend to the House that since we have accepted all the three amendments, and this is concerning about eight hundred employees, the House may kindly pass it today.

MADAM CHAIRMAN : Motion moved :

"That the Bill to provide for disinvestment of Government's equity in the Tyre Corporation of India Limited and for matters connected therewith or incidental thereto, be taken into consideration."

SHRI KHARABELA SWAIN (BALASORE): Thank you Madam. ...(*Interruptions*) If the Government will be happy that I should support this Bill, I am supporting this Bill.

SHRI SONTOSH MOHAN DEV : Thank you very much.

SHRI KHARABELA SWAIN : Madam, I am very happy that the hon. Minister of Finance is here. He knows that I will definitely support this Bill because this is one of the subjects which was very dear to the NDA. Because of this reason also, this process of disinvestment was initiated by us and it was very dear to us. We never fell back to the blackmail of the Left at that time. ...(*Interruptions*) We never did it. This was one of the reasons for which also we lost the election. But still we were not covered by the pressure exerted on us by the Left. They always talk in very twisted and forked tongues, something in West Bengal and something here. [k77]

18.00 hrs.

Now you will see that they will say so many things when they start deliberating on this subject, but I, as a matter of principle, support this Bill. ...(*Interruptions*)

SHRI GURUDAS DASGUPTA (PANSKURA): Madam, it is 6 o'clock now.

...(*Interruptions*)

MADAM CHAIRMAN : Yes, now it is 6 o'clock.

...(*Interruptions*)

SHRI SONTOSH MOHAN DEV : Madam, it would be better if we conclude debate on this Bill and then take 'Zero Hour'. ...(*Interruptions*) It will take only ten minutes. ...(*Interruptions*)

SHRI BRAJA KISHORE TRIPATHY (PURI): I will speak for 15 minutes. ...(*Interruptions*)

SHRI SONTOSH MOHAN DEV: You want to speak for 15 minutes. ...(*Interruptions*)

MADAM CHAIRMAN: Now it is 6 o'clock. Shri Swain will continue next time.

MADAM CHAIRMAN: Now, we take matters of urgent public importance.